

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. NO.699/1997

HON'BLE SHRI R.K. AHOOJA, MEMBER (A)

NEW DELHI, THIS 5TH DAY OF AUGUST, 1997

B.N. TIWARI
C/o Smt. Subhadra Chaturvedi
D-II-6/1 Andrews Ganj
NEW DELHI-49

...APPLICANT

(By Advocate - Smt. Subhadra Chaturvedi)

VERSUS

1. Union of India, through
The Secretary
Ministry of Surface Transport
Parivahan Bhawan
1 Sansad Marg, New Delhi
2. The Director General
Border Roads
(E-I-C) Kashmir House
DHQPO, New Delhi
3. AEE (C), officer Commanding
86, Road Construction Coy. (GREF)
C/O 99, A.P.O. ...RESPONDENTS

(By Advocate - Shri R.V. Sinha)

ORDER (ORAL)

The ld. counsel for the applicant seeks permission to withdraw the O.A. since she proposes to approach the High Court for obtaining relief. Permission sought is granted. The O.A. is disposed of as withdrawn. No costs.

R.K. Ahooja -
(R.K. AHOOJA)

Member (A)

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